

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-56-2020****AND****LD-VC-OCW-58-2020**

Gurudas Sawal & Anr. ... Petitioners

Versus

Jaiwant Nayak & Ors. ... Respondents

Shri Parag Rao, Advocate for the Petitioners.

Shri A.D. Bhohe, Advocate for Respondent No.1.

Shri Deep Shirodkar, Additional Government Advocate for Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 17th July 2020

P.C. :

At the request of the learned counsel for the first respondent no.1,
post the matter on 24.07.2020.

DAMA SESHADRI NAIDU, J.

NH